

lopment. The Group set up by the Planning Commission is yet to submit its report and its work is still in progress. The Report, when available, will have to be considered by various agencies.

Prosecution initiated under Various Statutes for Ensuring Environmental Protection

5991. **SHRI XAVIER ARAKAAL:** Will the **PRIME MINISTER** be pleased to state how many prosecutions were initiated under various statutes in 1979 and 1980 for ensuring environmental protection?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH): There are numerous laws, statutes and regulations that directly or indirectly have a bearing on environmental protection. These include, among others, The Water Prevention and Control of Pollution Act, The Merchant Shipping Act, the Factories Act, the Industries (Development and regulation Act), The Mines and Minerals Act, The Insecticides Act, The Wildlife (Protection) Act, The Indian Forest Act, The Motor Vehicles Act, The Urban Land (Ceiling and Regulation) Act and Smoke Nuisance Acts of different States. These are administered by various ministries of the Central, State, Union Territories Government Bodies. Some Regulations are also enforced by Local-self Government authorities. No information in respect of prosecutions under these numerous statutes, laws, regulations is available at one place. To collect the information in respect of all such legal measures from all concerned ministries of Central, State Govts. and Union Territories as also from innumerable municipal and panchayat bodies spread all over the country in respect of a large number of subjects covered under them like forests, wildlife, public health, factories, mines pollution control, soil conservation, urban and rural settlements, town planning etc. will be a tremendous time consuming task because of the

very large coverage of geographical and administrative jurisdictions. No such study is contemplated at present.

Setting up of New Atomic Power Stations

5992. **SHRI JANARDHANA POOJARY:** Will the **PRIME MINISTER** be pleased to state:

(a) whether Government are considering to set up a new atomic power station in the country during 1981-82;

(b) if so, whether project report in this regard has been finalised;

(c) if so, the details thereof; and

(d) the name of the place where it will be set up?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH): (a) to (d). Government proposes to start work on the setting up of a new Atomic Power Station in the Western Region during 1981-82. A feasibility report has been prepared and is awaiting Government sanction. Details in this regard would be available after the feasibility report is approved by Government.

Pension to Freedom Fighters

5993. **SHRIMATI PRAMILA DANDAVATE:** Will the Minister of **HOME AFFAIRS** be pleased to state whether Government have taken decision to pay full pension to Freedom Fighters getting pension under the Pension Scheme of 1972 irrespective of the pension paid by the State Government to Freedom Fighters from 1st October, 1976?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): Yes, Sir.

Pakistan's Efforts for Defence Treaty with U.K. & U.S.

5994. **SHRI M. RAM GOPAL REDDY:**

SHRI CHINTAMANI PANIGRAHI:

Will the Minister of **DEFENCE** be pleased to state: